LOK SABHA DEBATES

LOK SABHA

Wednesday, November, 30, 1977/ Agrahayana 9, 1899 (Saka).

The Lok Sabha met at Eleven of the Clock.

(MR. CHAIRMAN in the Chair.)

ORAL ANSWERS TO QUESTIONS

Inclusion of Hydel Generation in Hilly Areas in National Power Policy

*203. SHRI DURGA CHAND: Will the Minister of ENERGY be pleased to state:

- (a) whether Government are formulating a National Power Policy;
- (b) whether Hydel Generation in the Hilly Areas is proposed to be included in the National Power Policy;
 - (c) if so, the details thereof;
- (d) whether Government have made any survey of availability of Hydro Power Generation resources in Himachal Pradesh: and
 - (e) if so, the main features thereof?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) to (e). A statement is laid on the Table of the Sabha.

Statement

(a) Yes, Sir. Government are presently engaged in the formulation of the power programme for the period 1978-79 to 1982-83 and the strategy for its implementation. The objective is to meet the full requirements of power throughout the country at the end of the next 5-7 year period.

- (b) Hydel generation in Hilly Areas is being included in the power programmes wherever attractive sites are available and their feasibility has been established.
- (c) Generation schemes for inclusion in the power programme during 1978—83 have been tentatively identified.

These include:---

- (i) On going hydro schemes 3750 MW likely to yield benefits during 1978—83.
 - (ii) Recently sanctioned hydel 1200 MW schemes which will yield benefits during 1978—83.
 - iii) New schemes yet to be 300 MW sanctioned whic's will give benefits during 1978—83.

TOTAL: 5250 MW

Most of the schemes are located in the reaches of the rivers where they pass through the hills.

(d) and (e). A survey of the hydro electric potential of Himachal Pradesh was made by the Power Wing of the erstwhile Central Water and Power Commission in the fifties during the course of a country-wide survey conducted by them. This survey placed the hydroelectric potential of the area now constituted by the State of Himachai Pradesh as 2914 MW at 60 per cent Load Factor and included only major sources considered capable of technical and economic development on the basis of data available at that time and did not include the possibilities of small hydel developments. Subsequently, the Himachal Pradesh authorities who are carrying out further investigations and studies have indicated a re-assessed power potential in the State as 8529 MW in the Chenab, Ravi, Beas, Sutlej and Yamuna Basins. This includes the potential

of the sites in the upper reaches of the river basins in the State for which topographical information was not available earlier and whose technical and economic viability judged could not be time when the Central Water & Power Commission Hydro-Electric was conducted in the fifties. A fresh survey of the hydro-electric potential of the country is to be taken up shortlv.

श्री दुर्गा चन्त : मती महोदय ने जो स्टेटमेंट हाउस में रखा है उसके ग्रंदर (बी) के जबाव में उन्होंने यह कहा है:---

"Hydel generation in Hilly Areas is being included in the power programmes wherever attractive sites are available and their feasibility has been established.

तो मैं उनसे यह जानना चाहंगा कि ग्राज , तक हिली एरियाज में कितने प्रोजेक्टस की सर्वें रिपोर्ट और प्रोजेक्ट रिपोर्ट मंत्री महोदय या मंत्रालय के पास ग्राचुकी है ग्रीर हिमाचल प्रदेश की कितनी प्रोजेक्टस की रिपोर्ट ग्राप के पास ग्राई है ? मेरी सूचना के मुताबिक हिमाचल प्रदेश में माइनर हाइडेल प्रोजेक्टस की जो रिपोर्ट ग्राप के पास पहुंच गई है वह 500 मैगावाट की है, मीडियम की 500 मैगावाट की है श्रीर मेजर श्रोजेक्टस की 4 हजार मेगावाट की है। इसी तरह से रावी ग्रीर चनाव, बेसिट की दो हजार मेगावाट के करीब की प्रोजेक्ट रिपोर्ट स ग्रापके पास ग्राई है तो इनमें से कितनी प्रोजेक्ट रिपोर्ट का ग्रापने एप्रवल किया है, कितनी अंडर कंसिड़ेशन है और कितना पैसा सैंक्शन कर रहे हैं-यह मैं जानना चाहता है।

SHRI P. RAMACHANDRAN: As far as H.P. is concerned the earliest survey was conducted in the fifties and in that survey about 2914 mw

identified. Subsequently were the Himachal Pradesh government has survey а report wherein schemes to the tune of 8500 mw have been identified out of which some schemes which we have received are in the process of being sanctioned and the schemes that are with us and which are under process are to the tune of 2914 mw. It is for the state government to come with definite proposal. If they want any particular proposal to be sanctioned they must come with detailed project report. In fact we are examining all the reports that they have sent to us and they will be sanctioned as and when the financial programme is given by the state government.

श्री दुर्गाचन्द : र्: मंत्री जी से यह जानना चाहंगा कि सारे देश में पावर की कितनी कमी है और हाइड़ो पावर जेन-रेशन से उसको कितना पुरा करने जा रहे हैं फिफ्य ग्रीर सिक्स्थ फााईव में ग्रौर ईयर प्लान क्या नेशनल ग्रिडम बनाने जा रहे क्या भ्राप नेशनल हाइड्रो पावर जैनरेशन कार्पोरेशन बनाने जा रहे हैं जैसे कि नेशनल धर्मल पावर कार्पोरेशन बनाया है ताकि हाइडो पावर जैनरेशन के लिए पैसा मिल सके ग्रीर उसके प्रोजेक्टस हैं वह जल्दी से जल्दी बनाए जा सकें स्रौर जो बिजली की कमी है उसको पूरा किया जा सके?

SHRI P. RAMACHANDRAN: Already there is a national hydro electric supply corporation in the country established and they are in charge of the various hydel schemes in the country. With regard to the power position in the country at the end of 1976-77 we have had an installed cayacity of about 23664 mw and for the year 1977-78 we propose to add another 2500 mw to the installed capacity. But we are in the process of formulating the plan for the next five years. During the next five years we propose to add another 22,000 megawats in

capacity and we have gone even up to 1984-85 by which time the total installed capacity in the country will be 58,000 and we hope to meet the deficit by that period; that is the statement that I made earlier.

श्री दुर्गाचन्द : ग्रध्यक्ष महोदय, मुझे एक बात का उत्तर दहीं मिला कि क्या नेशनल ग्रिड़ बनाने जारहे हैं?

SHRI P. RAMACHANDRAN: Yes, that also we are contemplating. Alpready work is going on with regard to national grid. 400 kv lines will be connected throughout the country. As a first step we are connecting interstate within the regions and then other regions will be connected and then national grid will come into existence.

श्रीं श्रोम प्रकाश स्थागी : क्या मंती
महोदय को इस प्रकार का ज्ञान है कि
सिक्किम राज्य में हाइड्रोइलैक्ट्रिसिटी
पैदा करने के बहुत ग्रच्छे ग्रवसर हैं?
वहां की सरकार ने इस सम्बन्ध में
ग्राप से प्रार्थना भी की है, परन्तु ग्राप के
डिपार्टमेंट की ग्रोर से पिछले 15 सालों
की यानी की पला की रिपोर्ट मांगी जा
रही है। सिक्किम गवर्नमेंट में ऐसा रिकार्ड
रखने की पहले कोई व्यवस्था नहीं थी।
मैं जानना चाहता हूं कि क्या सरकार
पिछले पन्द्रह साल के रिकार्ड के बारे में
जो नियम है, उससे सिक्कम को

SHRI P. RAMACHANDRAN: It is a suggestion for action. In fact, we have created a cell in the C.E.A. to identify new schemes in the hydel sector and we have already set apart Rs. 30 lakhs for identifying the various hydel schemes all over the country.

श्री श्रोम प्रकास त्यागी: ग्रध्यक्ष महोदय, रैंने विशेष रूप से सिक्किंग के बारे में पूछा है। वहां चीफ सैकेट्री भीर चीफ मिनिस्टर दोनों ने इस प्रकार की शिकायत की है। उनसे पन्द्रह साल का जो रिकार्ड मांगा जा रहा है, उनके पास ऐसा रिकार्ड रखने की व्यवस्था नहीं थी, तो क्या उनको इस से एक्जम्प्ट किया जाएगा।

SHRI P. RAMACHANDRAN: I do not have the details. If the hon. member gives notice of a separate question, I will try to answer it.

श्री मोहम्मद शकी कुरेशी: जम्मूकाश्मीर में बिजली पैदा करने के बारे
में मरकज के पास इस वक्त कितनी
स्कीमें हैं श्रीर उनको कब तक पूरा
किया जाएगा? थीयन डैम, सलाल
प्रोजेक्टस कब तक मुकम्मिल हो जाएगा?
लहाख का जो हमारा सबसे पिछड़ा
हुआ इलाका है, क्या वहां पर बिजली
पैदा करने के बारे में मरकजी हुकूमत
ने कोई प्लान बनाया है?

اشری محمد شفیع قریشی: جنوں کشیر میں بجلی پیدا کرنے کے بارے میں مرکز کے پاس اس وقت کتلی اسکیمیں هیں اور انکو کب تک پروجاکٹس کب تک مکمل هو پروجیکٹس کب تک مکمل هو چیرا هوا فلاقہ ہے کیا وهاں پر بجلی پیدا کرنے کے بارے میں مرکزی حکومت نے کوئی پلان بنایا ہے ؟

SHRI P. RAMACHANDRAN: Already in Jammu and Kashmir, Salal project is under construction in the central sector. Also, the Dul-Hasti Project has been recast by the Central Water and Power Commission taking into consideration the design criteria. As soon as it is ready, we will try to sanction it will take another 8 years

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for completion. So far as Thein dam is concerned it is being sanctioned and the work has commenced. It will take nearly 7 or 8 years to complete.

SHRI V. ARUNACHALAM: As part of the national power policy, will the Central Government come forwarded to fix uniform rates per unit for the hydel power to be sold by the States to other States?

SHRI P. RAMACHANDRAN: Under the existing Act, it has to be done by the State Government. I think one has to go to the State Government for negotiation.

SHRI ANANT DAVE: The minister in his statement referred to new schemes yet to be sanctioned, which will give benefits during 1978-83. I would like to know how many new schemes are yet to be sanctioned and whether there is any scheme for Gujarat State

SHRI P. RAMACHANDRAN: As far as Gujarat is concerned, all the schemes have been sanctioned i.e. which have come with all the details; and if more details are required, I would request the hon. Member to put a separate question.

SHRI K. RAMAMURTHI: Will the hon. Minister kindly state whether the Karnataka-Tamil Nadu joint project scheme viz. the Billigunda hydel project near Hoggenakal has attracted the attention of the Planning Commission as well as of the Ministry? When will that project be taken up?

SHRI P. RAMACHANDRAN: It is an inter-State scheme. First, i.e. before we take up that scheme, there must be a discussion between the State governments of Tamil Nadu and Karnataka. After that, if the scheme comes to our notice, we will definitely consider it. It is only at the stage of discussion in the newspapers. No detailed project has been received by Government.

Grant of Pension to Freedom Fighters

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*204. SHRI K. A. RAJAN: SHRI VAYALAR RAVI:

Will the Minister of HOME AFFA-IRS be pleased to state:

- (a) whether the question of treating Punnapra-Vayalar struggle as part of freedom movement for the purpose of grant of Central pension to freedom fighters is a long standing demand of Kerala Government:
- (b) whether this matter was taken up by the State Government with the Centre lately in September this year; and
- (c) if so, whether Government have taken a final decision on this matter and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) to (c) It has since been decided not to recognise the Punnapra—Vayalar Struggle as part of the National Freedom Struggle for the purpose of grant of Central Freedom Fighters' Pension.

SHRI K.A. RAJAN: I would like to say that the Punnapra-Vavalar struggle was fought in October 1946. It was a preindependence struggle. Really. thousands of workers and agricultural labourers fought and died in the battle, shouting slogans for independence and against the tyranny of the late C.P. Ramaswamy Iyer, former Dewan of Travancore. It was a struggle against the British, and was also a part of the freedom struggle. When hundreds of people disabled and injured in that battle are living, why are they not being considered for pension? What is the criterion?

THE MINISTER OF HOME AF-FAIRS (SHRI CHARAN SINGH): The criterion is whether the movement